

CHHATTISGARH STATE WETLAND AUTHORITY

Aranya Bhavan, North Block, Sector-19, Naya Raipur Atal Nagar, {Chhattisgarh}

Phone no. 0771-2512807, Fax no.0771-2512801

Website:www.cgsbb.in

Email-cgstatewetland@gmail.com

No./Wetland/...234..

Raipur, Dated...16../02/2022

To,

Ld. NGT
Principal Bench, New Delhi

Sub:- In the matter of O.A. No. 351/ 2019, Mr. Raja Muzaffar Bhat Vs .The state of Jammu and Kashmir & Ors.

Ref:- Ministry of Forest and Climate Change, Govt. of Chhattisgarh letter No. No. F-7/4/2013/10-2 dated 02.02.2022.

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In relation to the decision passed by the Hon'ble National Green Tribunal dated 25.11.2021, the action taken by the Chhattisgarh State is as follows:

1. The Chhattisgarh State Wetland Authority has been reconstituted as per order no. F No-9-55/2016/1/5 dated 17.12.2021 issued by General Administration Department of State of Chhattisgarh with Minister for Forest and Climate Change as its Chairperson, Chief Secretary of the state as its Vice Chairman, 12 Ex-officio members, five technical members, and the Member Secretary of the State Biodiversity Board nominated as the Member Secretary of the State Wetland Authority.
2. In order to discuss and prepare a strategy for future course of action a meeting of the expert members of the newly constituted State Wetland Authority was held on 10.01.2022(**Annex-2**) and it was decided to prepare the inventory and maps of the wetland on a priority basis. Apart from this other suggestions like co-opting of additional members, preparation of management plans of selected wetlands was also suggested. Accordingly, a proposal for preparing the inventory, mapping, and survey has been prepared and submitted by the Chhattisgarh Council of Science and Technology.(**Annex-3**).
3. The State Government vide its order dated 11.02.2022 and in light of the power conferred under Wetland rules,2017 and in light of the Guidelines for implementing the Wetland rules issued by the Ministry of Environment, Forest and Climate Change has declared Forest and Climate Change department as the Nodal Department for management of wetlands and the office of State Biodiversity Board act as the secretariat to the State Wetland Authority.(**Annex-4**)
4. In relation to the implementation of the proposals received by the Chhattisgarh Council of Science & Technology for making an inventory of the Wetlands, proposals have been sent to the State Government by this office vide letter no./wetland/06 dated 18/01/2022 and letter no./wetland/22 dated 04/02/2022 for providing necessary permissions. (**Annex-5,6 &7**).
5. After receiving the necessary approvals from the State Government, In the first phase, those significant wetlands of the state that are essential from the Avian Biodiversity/Aquatic Biodiversity point of view and other essential reasons will be given priority in work.
6. After preparing the inventory of the Wetland by C.G COST, In the first phase, the important wetlands of the state (mapped after a survey by the Chhattisgarh Council Of Science And Technology or some other agency who has been allotted the work), the authority shall proceed to prepare the brief documents and management plans of these wetlands.

7. After getting the necessary approvals and budgets for preparing the inventory, conducting the study, preparing the map and management plan of the Wetland, the authority start the work of conservation and management of wetlands taking into priority the significant wetlands of the state.

Enclosed: As above.

(Arun Kumar Pandey)

Member Secretary

Chhattisgarh State Wetland Authority,

Nava Raipur Atal Nagar

Raipur, Dated...16..02/2022

Endt.No./Wetland/..235

Copy to:-

1. PA to Minister, Department of Forest & Climate Change, Government of Chhattisgarh.
2. Deputy Secretary, Office of the Chief Secretary, Government of Chhattisgarh.
3. Mrs. Manju Pandey, Joint Secretary, Ministry of Environment, Forest and Climate Change, Government of India.
4. The Secretary, Department of Forest and Climate Change, Government of Chhattisgarh, with a request for necessary action related to this office letter no. /wetland / dt.06/18.01.2022 and letter no./wetland/22 dated 04/02/2022.

(Arun Kumar Pandey)

Member Secretary

Chhattisgarh State Wetland Authority,

Nava Raipur Atal Nagar

Government of Chhattisgarh
General Administration Department
Mantralay, Mahanadi Bhawan
Naya Raipur, Atal Nagar District Raipur (C.G.)

ORDER

Nawa Raipur, Atal Nagar, Dated 17/12/2021

F. No. 9-55/2016/1/5 :: Whereas the Wetlands, vital parts of the hydrological cycle, are highly productive ecosystems which support rich biodiversity and provide a wide range of ecosystem services such as water storage, water purification, flood mitigation, erosion control, aquifer recharge, microclimate regulation, aesthetic enhancement of landscapes while simultaneously supporting many significant recreational, social and cultural activities, being part of our rich cultural heritage:

And whereas many wetlands are threatened by reclamation and degradation through drainage and landfill, pollution (discharge of domestic and industrial effluents disposal of solid wastes) hydrological alteration (water withdrawal and changes in inflow and outflows) over exploitation of their natural resources resulting in loss of biodiversity and disruption in ecosystem services provided by wetlands:

And whereas clause (g) of article 51A of the constitution stipulates that it shall be the duty of every citizen of India to protect and improve the natural environment including forests, lakes, rivers and wildlife and to have compassion for living creatures:

And whereas the Environment (Protection) Act 1986 is a comprehensive legislation to provide protection and improvement of the environment, including inter-alia, wetlands and for matter connected therewith:

And whereas the National Environment Policy, 2006 recognizes the ecosystem services provided by wetlands and emphasizes the need to setup a regulatory mechanism for all wetlands so as to maintain their ecological character and ultimately support their integrated management:

And whereas India is a signatory to the Ramsar Convention on Wetlands and is committed to conservation and wise use of all wetlands within its territory:

And whereas in exercise of the power conferred by section 25, read with sub section (1) and clause (v) of sub section (2) and sub section (3) of section 3 and section 23 of the Environment (Protection) Act, 1986, **the Central Government published Wetlands (Conservation and Management) Rule 2017 vide G.S.R. 1203 (E) dated 26.09. 2017.**

And whereas taking into cognizance that land and water, two major ecological constituents of Wetland ecosystems are enlisted as State subjects as per the Constitution: the State Government, in accordance with Rules 5(1) of the Wetland (Conservation and Management) Rules 2017, and in suppression of the earlier order dated 01.12.2020 (No. F14.02/2020/32) hereby amends the constitution of Chhattisgarh State Wetlands Authority (CSWA) with the following members :-

1. Minister, Department of Forest and Climate Change,
Government of Chhattisgarh
2. Chief Secretary, Government of Chhattisgarh

Chairperson;
-Vice Chairperson;

3. Principal Secretary, Department of Forest and Climate Change.
Government of Chhattisgarh - **Member ex-officio;**
4. Secretary in-charge Department of Housing and Environment - **Member ex-officio;**
5. Secretary in charge. Department of Urban Administration and
Development - **Member ex-officio;**
6. Secretary in-charge. Department of Panchayat and
Rural Department - **Member ex-officio;**
7. Secretary in-charge. Department of Water Resource
and Irrigation - **Member ex-officio;**
8. Secretary in-charge. Department of Agriculture
and Fisheries - **Member ex-officio;**
9. Secretary in-charge. Department of Revenue and
Disaster Management - **Member ex-officio;**
10. Secretary in-charge. Department of Tourism - **Member ex-officio;**
11. Director, Chhattisgarh Council of Science and
Technology, Raipur - **Member ex-officio;**
12. Principal Chief Conservator of Forest (Wildlife) - **Member ex-officio;**
13. Member Secretary, Chhattisgarh Environment Conservation
Board - **Member ex-officio;**
14. Additional Principal Chief Conservator of Forest, Ministry
of Environment, Forest and Climate Change.
Regional office Nagpur. - **Member ex-officio;**
15. Professor M.L. Nayak (Retd.) ex-HOD, School of Life Sciences
Pt. Ravi Shankar Shukla University (Life Science Specialist)
- **Technical Member (Wet Land Authority);**
16. Dr. Ninod Bodhankar, Professor Pt. Ravi Shankar Shukla University,
Raipur - **Technical Member (Water Science);**
17. Director, Department of Fisheries - **Technical Member (Fisheries and Ecology);**
18. Dr. K. Subramaniam, Member State Planning Commission,
Raipur, Chhattisgarh - **Technical Member (Socio Economic Expert);**
19. Mr. Mohit Sahu, Wetland Expert, Raipur (Wetland Ecology and
National level ornithologist) - **Technical Member (Landscape Planning);**
20. Member Secretary, State Biodiversity Board
- **Member Secretary, Chhattisgarh State Wetlands Authority;**

The Chhattisgarh State Wetlands Authority (CSWA) constituted above shall meet at least thrice a year and exercise such powers and functions as prescribed in Rule 5 (4) of the Wetland (Conservation and Management) Rules 2017.

The term of expert members laid down from serial no. 15-19 above, shall be a period not exceeding 3(three) years.

**By order and in the name of the
Governor of Chhattisgarh**
(Sanjay Agrawal)
Joint. Secretary
Government of Chhattisgarh
General Administration Department

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Copy to :-

1. PA to Minister, Department of Forest and Climate Change, Government of Chhattisgarh.
2. Deputy Secretary, Office of the Chief Secretary, Government of Chhattisgarh.
3. Additional Chief Secretary Department of Water Resource and Irrigation, Government of Chhattisgarh.
4. Principle Secretary Department of Forest and Climate Change, Government of Chhattisgarh.
5. Secretary Department of Agriculture and Fisheries, Government of Chhattisgarh.
6. Secretary, Department of Panchayat and Rural Development, Government of Chhattisgarh.
7. Secretary, Department of Revenue and Disaster Management, Govt. of Chhattisgarh.
8. Secretary, Department of Urban Administration and Development, Government of Chhattisgarh.
9. Secretary, Department of Housing and Environment, Government of Chhattisgarh.
10. Secretary, Department of Tourism, Government of Chhattisgarh.
11. Dr. K Subramaniam, Member, State Planning Commission, Raipur, Chhattisgarh.
12. Director, Chhattisgarh Council of Science and Technology, Raipur.
13. Director, Department of Fisheries, Raipur, Chhattisgarh.
14. Principal Chief Conservator of Forests (Wildlife), Raipur Chhattisgarh.
15. Member Secretary, Chhattisgarh Environment Conservation Board, Raipur, Chhattisgarh.
16. Additional Principal Chief Conservator of Forest, Ministry of Environment, Forest and Climate Change, Regional Office, Nagpur, Maharashtra.
17. Professor M.L. Nayak (Retd.), ex-Head of Department, School of Life Sciences, Pandit Ravi Shankar Shukla University, Raipur, Chhattisgarh.
18. Dr. Vinod Bothankar, Professor, Pandit Ravishankar Shukla University, Raipur, Chhattisgarh.
19. Mr. Mohit Sahu, Wetland Expert, Raipur, Chhattisgarh.
20. Member Secretary, State Biodiversity Board, Raipur, Chhattisgarh.


Joint Secretary
Government of Chhattisgarh
General Administration Department

CHHATTISGARH STATE WETLAND AUTHORITY

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छत्तीसगढ़ राज्य वेटलैण्ड अथॉरिटी

Aranya Bhavan, North Block, Sector-19, Atal Nagar, Dist.- Raipur (Chhattisgarh)

अरण्य भवन, नॉर्थ ब्लॉक, सेक्टर-19, नवा रायपुर, अटल नगर (छत्तीसगढ़)

Phone & Fax No. 0771-2512807

Email : cgmsbdb@gmail.com

क्रमांक/जै.वि.बो./ 01

रायपुर, दिनांक 11/01/2022

**नवगठित छत्तीसगढ़ वेटलैण्ड अथारिटी के विशेषज्ञ सदस्यों की बैठक
दिनांक 10.01.2022 का कार्यवाही प्रतिवेदन**

छत्तीसगढ़ शासन सामान्य प्रशासन विभाग के आदेश क्रमांक F No-9-55/2016/1/5 दिनांक 17.12.2021 के द्वारा छत्तीसगढ़ स्टेट वेटलैण्ड अथॉरिटी का पुनर्गठन किया जाकर सदस्य सचिव छत्तीसगढ़ राज्य जैवविविधता बोर्ड को छत्तीसगढ़ स्टेट वेटलैण्ड अथॉरिटी का सदस्य सचिव नियुक्त किया गया है। छत्तीसगढ़ राज्य वेट लैण्ड अथॉरिटी के पुनर्गठन आदेश अनुसार अथॉरिटी की बैठक वर्ष में न्यूनतम तीन बार होनी है। अतः अथॉरिटी के चेयरमेन माननीय मंत्री वन एवं पर्यावरण की अध्यक्षता में प्रथम बैठक की तैयारी अर्थात् एजेण्डा एवं कार्ययोजना तैयार करने हेतु अथॉरिटी के विशेषज्ञ सदस्यों की बैठक दिनांक 10 जनवरी 2022 को आयोजित की गई। बैठक में निम्न विशेषज्ञ सदस्य उपस्थित हुए :-

1. श्री पी.वी. नरसिंग राव, प्रधान मुख्य वन संरक्षक (वन्यप्राणी)
2. डॉ. के सुब्रमण्यम, सदस्य, राज्य योजना आयोग
3. प्रोफेसर एम.एल. नायक, (सेवानिवृत्त) पूर्व विभागाध्यक्ष, जीव विज्ञान, पं.र.शं.शु.वि.वि.
4. डॉ. निनाद बोधनकर, प्रोफेसर, पं.र.शं.शु.वि.वि.
5. श्री मनोज कुमार पैकरा, निदेशक मत्स्य विभाग, इंद्रावती भवन, नवा रायपुर
6. श्री मोहित साहू, आद्रभूमि विशेषज्ञ, रायपुर
7. श्री पी.कविश्वर, वैज्ञानिक ई-1, छ.ग. स्पेस एप्लीकेशन सेंटर, सी.जी.कॉस्ट
8. डॉ अमित दुबे, वैज्ञानिक डी, सी.जी.कॉस्ट
9. श्री अरूण कुमार पाण्डेय, सदस्य सचिव, छ.ग.रा.जै.वि.बोर्ड एवं छत्तीसगढ़ स्टेट वेटलैण्ड अथॉरिटी

बैठक में निम्न विषयों पर चर्चा की गई एवं निम्नानुसार आगामी कार्ययोजना की तैयारी बाबत चर्चा की गई:-

(1) सदस्य सचिव, स्टेट वेटलैण्ड अथॉरिटी ने सर्वप्रथम सदस्यों को राज्य शासन द्वारा नवगठित वेटलैण्ड अथॉरिटी के नोटिफिकेशन तथा वेटलैण्ड (कंजरवेशन एंड मैनेजमेंट रूल) 2017 के प्रावधानों से अवगत कराया, जिसके नियम क्रमांक 5(4) में अथॉरिटी द्वारा किये जाने वाले कार्य एवं अथॉरिटी को प्रदत्त शक्तियों का वर्णन किया गया है। चर्चा करते हुए सदस्य सचिव के द्वारा अवगत कराया गया कि अथॉरिटी का प्रथमिक कार्य राज्य के वेटलैण्ड जिन्हें नोटिफाई किया जाना है, को चिन्हांकित कर उनकी सूची तैयार किया जाना है। सदस्य सचिव द्वारा एक तकनीकी मुद्दे पर समस्त विशेषज्ञों का ध्यान आकर्षित किया गया जो वेटलैण्ड के चिन्हांकन से संबंधित था। भारत शासन पर्यावरण एवं वन मंत्रालय द्वारा जारी Guidelines for implementing Wetlands (Conservation and Management) Rules, 2017 के बिन्दु क्रमांक II (4) के अनुसार विशिष्ट उद्देश्यों हेतु मानव निर्मित वेटलैण्ड, वेटलैण्ड की परिभाषा में नहीं आने के कारण किन वेटलैण्ड को चिन्हांकित किया जाये, इसके संबंध में मार्गदर्शन चाहा गया। चर्चा में डॉ. के. सुब्रमण्यम, सदस्य, राज्य योजना आयोग के द्वारा अवगत कराया गया कि गाईडलाइन्स

के पैरा II 3 (B) अनुसार यह नियम ऐसे समस्त वेटलैण्ड पर लागू होंगे जो राज्य शासन द्वारा नोटिफाई किये जायेंगे। साथ ही रामसर कंवेन्शन अनुसार रामसर स्थल में शामिल होने वाले वेटलैण्ड पर भी ये नियम लागू होंगे। अतः उचित होगा सर्वप्रथम राज्य के वेटलैण्ड के चिन्हांकन हेतु सर्वे का कार्य प्रारंभ किया जाये।

(2) बैठक में निदेशक सी.जी.कॉस्ट के प्रतिनिधि श्री पी. कविश्वर एवं श्री अमित दुबे के द्वारा अवगत कराया गया कि पूर्व में कुछ वेटलैण्ड का सर्वेक्षण, चिन्हांकन कार्य सी.जी.कॉस्ट के द्वारा किया गया है, इस संबंध में एक विस्तृत प्रस्तुतीकरण बैठक में श्री पी.कविश्वर के द्वारा दिया गया। प्रस्तुतीकरण के दौरान यह अवगत कराया गया कि पूर्व में इसरो, अहमदाबाद द्वारा सर्वेक्षण कर तैयार किये गये नेशनल वेटलैण्ड एटलस के अनुसार छत्तीसगढ़ राज्य में कुल 35534 वेटलैण्ड है, जिनमें से 27823 वेटलैण्ड 2.5 हेक्टेयर से कम क्षेत्रफल के हैं। चूंकि वेटलैण्ड के सर्वे एवं सीमांकन में राशि की आवश्यकता होगी, अतः बैठक में इस बात पर विचार किया गया कि सर्वप्रथम ऐसे वेटलैण्ड का सर्वे प्रथम चरण में किया जाये जो बायोडायवर्सिटी, प्रवासी पक्षियों, साईज Moisture regime (Zone of influence) एवं अन्य दृष्टिकोण से अत्यंत महत्वपूर्ण हो, क्योंकि माननीय एनजीटी द्वारा प्रकरण ओ.ए. क्रमांक 351/2019, रज़ा मुज्ज़फर भट्ट विरुद्ध स्टेट ऑफ जम्मू एण्ड कश्मीर एवं अन्य में भी यह निर्देशित किया गया है कि सर्वप्रथम "सिगनिफिकेन्ट वेटलैण्ड" की स्थिति के संबंध में रिपोर्ट माननीय एन.जी.टी. को दी जाये। चर्चा में श्री पी. कविश्वर वैज्ञानिक सीजी कॉस्ट ने अवगत कराया कि उचित होगा कि समस्त वेटलैण्ड का सर्वे कार्य प्रारंभ कर लिया जावे एवं बाद में चरणबद्ध रूप से इनके प्रबंधन की योजना तैयार की जाये। प्रस्तुतीकरण के दौरान श्री कविश्वर ने बताया कि 1:10000 के स्केल पर नये सिरे से वेटलैण्ड की इन्वेंट्री तैयार करने के लिए 3 सीजन के सेटेलाईट आंकड़े लेकर यह कार्य सी.जी. कॉस्ट के द्वारा किया जा सकता है। इस हेतु सी.जी.कॉस्ट के द्वारा आवश्यक राशि का आकलन भी प्रस्तुत किया गया है जो रु. 5038000/- था। बैठक में विशेषज्ञों के द्वारा यह सलाह दी गई कि स्टेट वेटलैण्ड अथॉरिटी के क्षेत्रीय व अन्य कार्यों के संपादन हेतु एक बजट मद सृजित करने का प्रस्ताव तत्काल सदस्य सचिव वेटलैण्ड अथॉरिटी द्वारा राज्य शासन को भेजा जाये। साथ ही इस बात की संभावना व्यक्त की गई कि चूंकि अधिकांश वेटलैण्ड बायोडायवर्सिटी, प्रवासी पक्षियों आदि के दृष्टिकोण से अत्यंत महत्वपूर्ण है, अतः राज्य शासन से अनुमति प्राप्त कर बायोडायवर्सिटी बोर्ड को राज्य शासन द्वारा प्राप्त बजट/अनुदान से, शासन की अनुमति प्राप्त कर भी यह कार्य सी.जी.कॉस्ट के माध्यम से कराया जा सकता है।

(3) Wetlands (Conservation and Management) Rules, 2017 के नियम 5(3) के अनुसार स्टेट वेटलैण्ड अथॉरिटी अधिकतम तीन सदस्यों को Co-opt कर सकती है। चूंकि श्री मोहित साहू की विशेषज्ञता वेटलैण्ड इकोलाजी एवं आर्नीथोलॉजी में ज्यादा है, लैण्ड स्कैप प्लानिंग हेतु एक विशेषज्ञ समेत सी.जी.कॉस्ट के दो वैज्ञानिकों को अथॉरिटी में Co-opt किया जा सकता है, क्योंकि वेटलैण्ड के चिन्हांकन में सी.जी.कॉस्ट की महती भूमिका होगी। चर्चा में विशेषज्ञों द्वारा जिन्हें राज्य शासन से अनुमति प्राप्त कर Co-opt किया जा सकता है, के निम्नानुसार नाम सुझाये गये :-

1. डॉ. अबीर बंदोपाध्याय, प्रोफेसर, डिपार्टमेंट ऑफ आर्किटेक्चर, एन.आई.टी. रायपुर
2. श्री पी.कविश्वर, वैज्ञानिक ई-1, छ.ग. स्पेस एप्लीकेशन सेंटर, सी.जी.कॉस्ट
3. डॉ. अमित दुबे, वैज्ञानिक डी, सी.जी.कॉस्ट

अथॉरिटी के विभागीय सेटअप तथा चयनित वेटलैण्ड के मेनेजमेंट प्लान आदि बनाने हेतु विशेषज्ञों की आवश्यकता के संबंध में चर्चा की गई। विशेषज्ञों के मध्य इस बात की सहमति बनी कि इस हेतु एक रूचि की अभिव्यक्ति प्रकाशित की जा सकती है। साथ ही ख्याति प्राप्त

शासकीय संस्थाओं एवं विश्वविद्यालयों से भी रूचि की अभिव्यक्ति प्राप्त की जा सकती है। साथ ही चूंकि राज्य में एक भी रामसर साईट अभी तक नहीं बन पाई है अतः इस हेतु स्थल चिन्हांकन एवं रामसर साईट चयन मापदंडों के आधार पर संपूर्ण प्रस्ताव तैयार करने बाबत रविशंकर शुक्ल यूनिवर्सिटी रायपुर से चर्चा कर प्रस्ताव मंगाया जा सकता है। साथ ही चूंकि अभी तक Wetlands (Conservation and Management) Rules, 2017 के प्रावधानों के पालन में एक भी वेटलैण्ड राज्य में नोटिफाई नहीं हुआ है, अतः इस संबंध में त्वरित कार्यवाही भी अपेक्षित है।

(4) वेटलैण्ड अथॉरिटी का एक विभागीय लोगो तैयार कर अथॉरिटी के चेयरमैन के समक्ष प्रथम बैठक में चर्चा कर अनुमोदित कराये जाने के संबंध में भी निर्णय लिया गया।

(अरुण कुमार पाण्डेय)

सदस्य सचिव

छत्तीसगढ़ स्टेट वेटलैण्ड अथॉरिटी

नवा रायपुर, अटल नगर

रायपुर, दिनांक 18/01/2022

क्रमांक/जै.वि.बो./02

प्रतिलिपि:-

1. विशेष सहायक, माननीय वन एवं जलवायु परिवर्तन मंत्री एवं चेयरमैन, छत्तीसगढ़ वेटलैण्ड अथॉरिटी,
2. उप सचिव, कार्यालय मुख्य सचिव, छ.ग. शासन
3. अपर मुख्य सचिव, छत्तीसगढ़ शासन, जल संसाधन एवं सिंचाई विभाग,
4. प्रमुख सचिव, छत्तीसगढ़ शासन, वन एवं जलवायु परिवर्तन विभाग,
5. सचिव, छत्तीसगढ़ शासन, कृषि एवं मछली पालन विभाग,
6. सचिव, छत्तीसगढ़ शासन, पंचायत एवं ग्रामीण विकास विभाग
7. सचिव, छत्तीसगढ़ शासन, राजस्व एवं आपदा प्रबंधन विभाग,
8. सचिव, छत्तीसगढ़ शासन, नगरीय प्रशासन एवं विकास विभाग,
9. सचिव, छत्तीसगढ़ शासन, आवास एवं पर्यावरण विभाग
10. सचिव, छत्तीसगढ़ शासन, पर्यटन विभाग,
11. डॉ. के. सुब्रमणियम, सदस्य, राज्य योजना आयोग, नवा रायपुर, अटल नगर,
12. निदेशक, विज्ञान एवं प्रौद्योगिकी परिषद्, विधानसभा रोड, दलदल सिवनी, रायपुर,
13. निदेशक, मत्स्य विभाग, इंद्रावती भवन, नवा रायपुर, अटल नगर
14. प्रधान मुख्य वन संरक्षक (वन्य प्राणी), नवा रायपुर, अटल नगर,
15. सदस्य सचिव, छत्तीसगढ़ पर्यावरण संरक्षण मंडल, नवा रायपुर,
16. अपर प्रधान मुख्य वन संरक्षक, पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, नागपुर, महाराष्ट्र
17. प्रोफेसर एम.एल. नायक, (सेवानिवृत्त), पूर्व विभागाध्यक्ष, जीव विज्ञान, पं. रविशंकर शुक्ल विश्वविद्यालय, रायपुर,
18. डॉ. निनाद बोधनकर, प्रोफेसर, पं. रविशंकर शुक्ल विश्वविद्यालय, रायपुर,
19. श्री पी.कविश्वर, वैज्ञानिक ई-1, छ.ग. स्पेस एप्लीकेशन सेंटर, सी.जी.कॉस्ट
20. डॉ अमित दुबे, वैज्ञानिक डी, सी.जी.कॉस्ट
21. श्री मोहित साहू, आद्रभूमि विशेषज्ञ रायपुर

सदस्य सचिव

छत्तीसगढ़ स्टेट वेटलैण्ड अथॉरिटी

नवा रायपुर, अटल नगर

CHHATTISGARH STATE WETLAND AUTHORITY**Aranya Bhavan, North Block, Sector-19, Atal Nagar, Dist.- Raipur (Chhattisgarh)**

Phone & Fax No. 0771- 2512807

Email :cgstatewetland@gmail.com

No./Wetland/.....

Raipur, dated...../01/2022

**Minutes of the meeting of Technical Members of the newly reconstituted
State Wetlands Authority held on 10th January 2022**

The Chhattisgarh State Wetland Authority has been reconstituted as per order no. F No-9-55/2016/1/5 dated 17.12.2021 issued by General Administration Department, Govt. of Chhattisgarh and Member Secretary, Chhattisgarh State Biodiversity Board has been appointed as Member Secretary of the Chhattisgarh State Wetland Authority. As per the order and Wetland Rules,2017, the authority shall meet thrice in a year. Therefore, a meeting of the expert members was called upon on January 10, 2022, to prepare the agenda and action plan for the first authority meeting which is to be held under the Chairmanship of Hon'ble Minister for Forest and Climate Change. The following expert members were present in the discussion:-

1. Mr. P.V. Narsimha Rao, PCCF, Wildlife.
2. Mr. Arun Kumar Pandey, Member Secretary, Chhattisgarh State Wetland Authority.
3. Mr. Alok Tiwari, IFS, DCF, Chhattisgarh State Wetland Authority.
4. Mr. Srinivas Tenneti, DCF, Chhattisgarh State Biodiversity Board.
5. Dr. K. Subramaniam, Member State Planning Commission, Raipur, Chhattisgarh, Technical Member-Socio-economic expert.
6. Prof. M L Nayak (Retd.)ex HOD, School of Life Sciences, PTRSU Technical Member-Wetland Ecology
7. Dr. Ninad Bodhankar, Professor, Pt. Ravishankar Shukla University, Raipur, Technical Member-Water Science.
8. Mr. P Kawishwar, Scientist E-1 Chhattisgarh Space Application Centre, Expert.
9. Mr. Mohit Sahu, Wetland Expert, Raipur- Technical Member (Landscape Planning)

The topics and strategy for the action plan for wetlands discussed in the meeting are as follows:-

1. The Member Secretary State Wetland Authority first apprised the members present about the notification of the newly reconstituted Wetland Authority by the State Government, and the provisions of the Wetland (Conservation and Management) Rules 2017, in which Rule 5(4) described the functions to be performed and the powers conferred, by and on the Authority. Member-Secretary also apprised the members that the primary role of the Authority is to identify and prepare the list of critical wetlands in the State for notification. Then, the Member Secretary drew members' attention to a technical issue related to the identification of wetlands. The Member Secretary also sought suggestions on point number II(4) of the Guidelines for Implementing Wetland (Conservation and Management) Rules 2017 issued by the Ministry for Environment, Forest and Climate Change, Government of India. As per point II(4), Human-made wetlands created explicitly for the purposes mentioned therein can't be notified under the rules and do not come under the definition of wetlands as per the Wetland Rules. Dr. K. Subramaniam, Member, State Planning Commission, informed that according to para II(b) of the guidelines, these rules would apply to all such wetlands, which will be notified by the State Government and the Ramsar sites identified as per the Ramsar Convention.
2. Dr. P. Kavishwar and Dr. Amit Dubey, the representatives of the Director CG COST, inform the members present that CG COST has done survey work of some wetlands in the past; Mr. P.Kavishwar gave a detailed presentation in this regard in the meeting. It was informed during the presentation that according to the National Wetland Atlas prepared by ISRO, Ahmedabad, in the past, there was a total of 35534 wetlands in the state of Chhattisgarh, out of which 27823 wetlands are of less than 2.5-hectare area. The Members opined that the survey and mapping of these wetlands require funds; therefore, wetlands that are significant from biodiversity, migratory birds, Moisture regime(zone of influence), and other points of view should be preferred in the first phase of the survey. Because The Hon'ble NGT also in O.A. No 351/2019 Raja Muzaffar Bhat Vs. The state of Jammu and Kashmir & Ors directed the status of compliance with the environmental

norms in respect of significant wetlands. Dr. P. Kavishwar suggested that it would be appropriate for all the wetlands survey work to be started and later to prepare the management plan for these wetlands in a phased manner. During the presentation, Mr. Kavishwar said that CGCOST could take satellite data of three seasons to design a new wetland on a scale of 1:100000. Later the estimated cost for this work was also submitted by CGCOST, which is to the tune of Rs 5038000/-. The experts also proposed creating a budget head for the performance of regional and other works of the State Wetland Authority. The proposal in this regard should be sent immediately to the State Government by the Member Secretary of the Authority. The members expressed that most of the wetlands are essential from the biodiversity and migratory birds' point of view. Therefore, the Biodiversity Board may do the survey work from the budget/ grant allocated to the Board by the State Government after obtaining necessary permission from the state government.

3. As per Rule 5(3) of the Wetland Conservation and Management Rules, 2017, the State Wetland Authority may co-opt a maximum of three members. Mr. Mohit Sahu, Technical Member, Landscape planning in the State Wetland Authority, has expertise in Wetland Ecology and Ornithology. Therefore, one expert in landscape planning may be co-opted. As CGCOST has a vital role in mapping, marking, and identifying Wetlands in the State, therefore, two experts from CGCOST may also be co-opted. The name of the experts who may be co-opted after getting the necessary approval is as follows:-
 1. Dr. Abir Bandopadhyay, Professor, Dept. of Architecture, NIT Raipur
 2. Shri P. Kavishwar, Scientist E-1, Chhattisgarh Space Application Centre, CGCOST
 3. Dr. Amit Dubey, Scientist D, CGCOST

The members also discussed about departmental setup for the Authority and the need for experts to prepare the management plan of the selected wetlands in the State. The members suggested inviting expressions of interest for this purpose. Members suggested that esteemed State Government universities and Institutions may also be called for this purpose. Not a single Ramsar site has been identified and declared in the State, so for this, the proposal can be invited after discussing with Pandit Ravi Shankar

Shukla University, Raipur, regarding the preparation of a complete proposal based on the criteria of selection of Ramsar site. Also, not a single wetland in the State under the Wetland (Conservation and Management Rules) 2017, prompt action is required in this regard.

4. To prepare a departmental logo of the Authority and get it approved by putting it before the chairman in the first meeting of the Authority.

(Arun Kumar Pandey)

Member Secretary

Chhattisgarh State Wetland Authority

Aranya Bhavan, North Block Sector-19

Nava Raipur, Atal Nagar

Copy to :-

1. P.A. to Minister, Dept. of Forest & Climate Change, Govt. of Chhattisgarh.
2. Deputy Secretary, Office of the Chief Secretary, Govt. of Chhattisgarh.
3. Additional Chief Secretary, Govt. of Chhattisgarh, Dept. of Water resource & Irrigation.
4. Principal Secretary, Dept. of Forest & Climate Change, Govt. of Chhattisgarh.
5. Secretary, Dept. of Agriculture & Fisheries, Govt. of Chhattisgarh.
6. Secretary, Dept. of Panchayat & Rural Development, Govt. of Chhattisgarh.
7. Secretary, Dept. of Revenue & Disaster Management, Govt. of Chhattisgarh.
8. Secretary, Dept. of Urban Administration & development, Govt. of Chhattisgarh.
9. Secretary, Dept. of Tourism, Govt. of Chhattisgarh.
10. Secretary, Govt. Of Chhattisgarh, Dept. of Forest & Climate Change.
11. Dr. K. Subramaniam, Member, State Planning Commission, Raipur.
12. Director, Chhattisgarh Council of Science & Technology, Raipur.
13. Director, Department of Fisheries, Raipur.
14. Principal Chief Conservator of Forest (Wildlife).
15. Member Secretary, Chhattisgarh Environment Conservation Board.

**छत्तीसगढ़ विज्ञान एवं प्रौद्योगिकी परिषद****Chhattisgarh Council of Science and Technology**

विज्ञान भवन, विधान सभा रोड, सड़दु, रायपुर (छ.ग) 492 014

Vigyan Bhavan, Vidhan Sabha Road, Saddu, Raipur (CG) 492 014

Tel: 0771-2972940, Fax: 0771-2972947, Epx: 0771-2972941.48

E-mail: dgecost@gmail.com; Web: www.egcost.nic.in

No. 1428 /CCOST/2022Dated: 03/02/2022

To,

The Member Secretary

Chhattisgarh State Wetland Board,

Aranya Bhawan, North Block, Sector-19

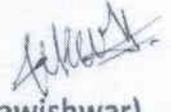
Nava Raipur (C.G)**Sub:** Details of Council's Strengths and Project budget outlay**Ref:** As per the discussions held during World Wetland Day meeting
on 02/02/2022

With reference to the above please find enclosed herewith details of Council's Strengths and Project budget outlay of Wetland Inventory Project.

For necessary action please.

Encl: As above

(As approved by the Director General)


(P. Kawishwar)

Scientist E-1

(P. KAWISHWAR)

Scientist E-1

Chhattisgarh Council of Science and Technology,
RAIPUR (C.G.)

Enclosure to Letter no. 1928 /CCOST/2022, Dated 03/02/2022

Present Technical Strengths of the Council

GIS and Remote Sensing over the years have served a useful tool for decision support. Most of the information is not available in a form that they can be directly depicted spatially over various other layers. This information is mostly available in tabular format and spread over many departments. GIS and Remote Sensing allows us to transform information from various sources to one platform and enables decisions or planning exercises in a scientific and timely manner for the benefit of the target group.

The Government of Chhattisgarh, aware of the vast potential of the natural resources in the State and eager to develop a scientific system of monitoring, exploitation and management of its resources is in a process of establishing a Chhattisgarh Space Applications Centre at Raipur under the umbrella of the C.G. Council of Science & Technology vide **GoCG notification no. 148, 12/07/2004** (enclosed). The Chhattisgarh Space Applications Centre of Chhattisgarh Council of Science and Technology over the years has built in-house capacity to take-up tasks that are information intensive and require scientific data interpretation skills for natural resource mapping and GIS database creation. Over the years Council has been executing large number of ISRO, DOS projects in the state and has been technical partner institution of NRSC, ISRO. The Council houses hardware and licensed software pertaining to GIS & Remote Sensing and over the years successfully executed and implemented National and State Project.

The CCOST has also established Central Laboratory Facility (CLF) for Research and Development activities in the State and support various line departments and students & faculty members of various Universities and colleges. CLF has state-of-the-art analytical instrumentation facilities for analysis of diverse samples including water, aromatic oils and solid samples.

Also the Council has sufficient scientific manpower to undertake Projects of State significance and engage project staff at various levels (Junior Research Fellow, Senior Research Fellow, Research Associate and Project Scientist) for timely completion of the scientific tasks.

Budget Estimates

Sl	Components & Work Description	Unit Rate	Number & Description	Amount (in Rs.)
1	Satellite data cost (LISS-IV Mx with 5.6 mts spatial resolution)	3500	64 scenes* x 3 seasons = 192 scenes	6,72,000.00
2	Cost of Satellite Data Interpretation, GIS data creation & Manpower (JRF / SRF / RA-1) for RS/GIS.	10100	192 scenes	20,88,000.00
3	Satellite Data and Vector data Analysis, (H/w & S/w and data storage) map generation.	lump-sum	Entire State	4,50,000.00
4	Project supervision	lump-sum		13,20,000.00

SI	Components & Work Description	Unit Rate	Number & Description	Amount (in Rs.)
5	Open source Software coding, Front-end and Query module design for Wetland information system	--	To be Developed in association with RRSC, NRSC, Nagpur	---
6	Water sample collection and Chemicals and sample analysis (water analysis of two seasons)	5000 per sample	To be initiated after the selection of wetland	Not estimated at this stage
Sub Total - 1				45,30,000.00
7	Management Cost, Overheads and Institutional Charges 15% of Sub-Total-1			6,79,500.00
8	Grand Total			52,09,500.00
9	Say			52,10,000.00
*The estimated Number of Satellite scenes for the entire State may vary.				

Proposed Fund Release Schedule

Fund Release Mile Stones	Amount for Release (in Rs.)
1 st installment as project initiation money - 80% of grand total (Date of receipt of 1 st installment shall be considered project initiation date)	41,68,000
2 nd installment and final installment of remaining amount within 10 days after submission of Final Data	10,42,000

Bank Details for release of Project Fund

Name of Account Holder	Chhattisgarh Council of Science and Technology		
Complete Contact Address	Vigyan Bhavan, Vidhansabha Road, Saddu, Raipur (CG) 492 014		
District	Raipur	E-mail id	dgccost@gmail.com
Telephone No.	+91 771 2972940	Fax No.	+91 771 2972947
PAN No:	AAABC1252A	GST No:	22AAABC1252A1ZS
Account Holder Name	Chhattisgarh Council of Science and Technology Operative Account		
Bank Account Number	150011092020		
Type of Bank Account	Saving		
Bank Name	Indusind Bank		
Branch Name	Shankar Nagar		
IFSC	INDB0000758		
MICR code number	492234004		
Address of the Bank branch	Ground floor, Shop no. 1-8, Jeevan Apartment, Shankar Nagar, Raipur (C.G.) 492 007		

Summary of Activities taken-up by Council for Wetlands in the State

1. Council's involvement in the affairs of wetland in the State started from 26/08/2015 with correspondence of the then PCCF & Nodal Officer for Climate Change, requesting Council to extend technical support to SFRTI for selected wetlands along Mahanadi Basin. The task was completed by the Council in the stipulated time frame.
2. Further, to take cognizance of the information required by the Honorable NGT (ओ.एन ५०१/२०१५ द्वारा आनंद आर्य विरुध भारत सरकार एवं अन्य एवं ओ.एन ५६०/२०१५ द्वारा पुष्प जैन विरुध भारत सरकार एवं अन्य के प्रकरण में एन.जी.टी. केस) the then CCF (Eco-tourism) requested Council to provide information (Tabular Data) on number of water bodies more than 2.5 ha. that are within forest and outside the forests of the State on 07/06/2016. Subsequently, as a follow-up of the NGT case Council was invited by the Forest Department, GoCG for one day consultation workshop held on 15/09/2016 for Wetland Identification & Assessment and Finalization of Criteria and Indicators of Wetlands in the State. In the one day workshop, on behalf of the Council, P. Kawishwar made a presentation on the status of water bodies in the State. With reference to the letter from the Forest Department, GoCG Council also submitted Maps of Water Bodies and one page note as metadata to the maps on 20/09/2016.
3. As per the directives issued by the MoEF, GoI and request of the Forest Department, GoCG Council extended technical support in preparation of Brief Document of 05 Wetlands selected during the workshop held on 15/09/2016. P. Kawishwar was assigned the task to be completed in limited time span. [At Council's request Forest Department had released an amount of Rs. 49,968/- on 27/02/2017 for completion of this task].
4. As per the instructions of the then Director General, P. Kawishwar was directed to make the presentation before Central Wetland Regulatory Authority (CWRA) on 13/02/2017. The P. Kawishwar accompanied the then PCCF (Wildlife and Nodal Officer Chhattisgarh Wetland Conservation and Management) to MoEF, New Delhi and made the presentation of the 5 selected wetlands before invited members of CWRA.
5. Subsequently, the then PCCF (Wildlife and Nodal Officer Chhattisgarh Wetland Conservation and Management) during his visit to the Council on 24/05/2017 informed that Chhattisgarh State Wetland Authority has been Notified by GoCG and the process of nomination of Members to the CSWA is underway. To its response Council had volunteered to actively participate in the activities of CSWA and extend all technical support on project basis. During this visit Council had proposed a wetland coding pattern for the State on 29/05/2017.
6. As a *suo-moto* initiative Council forwarded a Technical and Financial proposal to the PCCF, Forest Department, GoCG for initiating State wide inventor of wetlands in the State using high resolution satellite images. The submitted proposal was of the tune of Rs. 68.40 lakhs on 22/06/2017 vide letter no 104-105/CCOST/2017.

7. Further, on 16/01/2021 the then Director General Sh. Mudit Kumar Singh and P. Kawishwar, Scientist E-1 attended the 1st meeting of Sate Wetland Authority chaired by the Hon'ble Minister Chhattisgarh Government and proposed for initiation of systematic Wetland inventory in the State; at the invitation of Deputy Secretary, Housing and Environment Department.
8. After the affairs of Sate Wetland Authority were relegated to Bio-diversity Board, Forest and Climate Change Department, GoCG Council participated presented the proposal for undertaking systematic Wetland inventory in the State on 10/01/2022 and P. Kawishwar and Dr. Amit Dubey were nominated as Technical member of Sate Wetland Authority vide letter no. जै/बो.वि.04 dated 18/01/2021.



P. Kawishwar
(Scientist E-1)

(P. KAWISHWAR)
Scientist E-1
Chhattisgarh Council of Science and Technology,
RAIPUR (C.G.)

"बिजनेस पोस्ट के अन्तर्गत डाक शुल्क के नगद भुगतान (बिना डाक टिकट) के प्रेषण हेतु अनुमत. क्रमांक जी. 2-22-छत्तीसगढ़ गजट/38 सि. से. भिलाई, दिनांक 30-5-2001."



पंजीयन क्रमांक "छत्तीसगढ़/दुर्ग/सो. ओ./रायपुर/17/2002."

छत्तीसगढ़ राजपत्र

(असाधारण)

प्राधिकार से प्रकाशित

क्रमांक 148]

रायपुर, सोमवार, दिनांक 12 जुलाई 2004—आषाढ़ 21, शक 1926

उच्च शिक्षा, तकनीकी शिक्षा, जनशक्ति नियोजन, विज्ञान व प्रौद्योगिकी विभाग
मंत्रालय, डा. कल्याण सिंह भवन, रायपुर ।

रायपुर, दिनांक 5 जुलाई 2004

अधिसूचना

क्रमांक 2002/एस. एण्ड टी./2004.—छत्तीसगढ़ शासन एतद्वारा छत्तीसगढ़ अंतरिक्ष उपयोग केन्द्र की स्थापना छत्तीसगढ़ विज्ञान एवं प्रौद्योगिकी परिषद् के अंतर्गत निम्न उद्देश्य के लिये करता है :—

1. छत्तीसगढ़ राज्य के लिये सुदूर संवेदन उपयोगिता एवं भौगोलिक सूचना प्रणाली से संबंधित सभी कार्य करना।
2. छत्तीसगढ़ राज्य के लिये उपग्रह संचार माध्यम का प्रशिक्षण, शिक्षा, स्वास्थ्य इत्यादि से संबंधित कार्य करना।
3. राज्य एवं राज्य के बाहर राष्ट्रीय परियोजनाओं का क्रियान्वयन।

, Raipur, the 5th July 2004

NOTIFICATION

No.2002/S & T/2004.—Chhattisgarh Government hereby establish Chhattisgarh Space Applications Centre (CGSAC) under the Chhattisgarh Council of Science & Technology (CCOST) for the following purpose :—

1. To carry out all work related to Remote Sensing Applications and GIS for the State of Chhattisgarh.
2. To carry out work related to Satellite Communications for Training, Education and Health, etc. for the State of Chhattisgarh.
3. To take up the National projects within the State as well as out side the State.

छत्तीसगढ़ के राज्यपाल के नाम से तथा आदेशानुसार,
एच. एल. प्रजापति, सचिव.

Government of Chhattisgarh
General Administrative Department
Mantralaya, Mahanadi Bhawan
Naya Raipur, Atal nagar, District Raipur (C.G.)

ORDER

Naya Raipur, Atal nagar, Dated 11/02/2022

F.No. 9-55/2016/1/5 :- In exercise of the power conferred under rule 5 (5) of the Wetlands (Conservation and Management Rules) rules 2017 (hereinafter Wetland Rules) read with Environment (Protection) Act, 1986 (29 of 1986) and in light of point 15 of the guidelines issued by Ministry of Environment, Forest and Climate Change (MoEF & CC) for implementing Wetland Rules, the State Government hereby, declares Forest and Climate Change Department as the Nodal Department for the management of Wetland as mentioned in section 3 of the wetland rules.

- 2/ The office of the C.G. State Biodiversity Board will act as secretariat to the State Wetland Authority.
- 3/ The C.G. State Biodiversity Board shall be the implementing agency to carry out the functions mentioned in the Wetland Rules.

By order and in the name of the
Governor of Chhattisgarh

SA
11/02/22
(Sanjay Agrawal)
Joint. Secretary

Government of Chhattisgarh
General Administration Department

Copy to :-

1. P.A. to Hon. Minister, Department of Forest and Climate Change Government of Chhattisgarh.
2. Additional Chief Secretary, Department of Water Resource and Irrigation, Government of Chhattisgarh.
3. Principal Secretary Department of Forest and Climate Change Government of Chhattisgarh.
4. Secretary, Department of Agriculture and Fisheries, Government of Chhattisgarh.
5. Secretary, Department of Panchayat and Rural Development, Government of Chhattisgarh.
6. Secretary, Department of Revenue and Disaster Management, Government of Chhattisgarh.
7. Secretary, Department of Urban Administration and Development, Government of Chhattisgarh.
8. Secretary, Department of Housing and Environment, Government of Chhattisgarh.
9. Secretary, Department of Tourism, Government of Chhattisgarh.
10. OSD, Office of the Chief Secretary, Government of Chhattisgarh.
11. Dr. K. Subramaniam, Member, State Planning Commission, Raipur, Chhattisgarh.
12. Director, Chhattisgarh Council of Science and Technology, Raipur.
13. Director, Department Fisheries, Raipur Chhattisgarh.

1/21

14. Principal Chief Conservator of Forests (Wildlife), Raipur Chhattisgarh.
15. Member Secretary, Chhattisgarh Environment Conservation Board, Raipur, Chhattisgarh.
16. Additional Principal Chief Conservator of Forest, Ministry of Environment, Forest and Climate Change, Regional Office, Nagpur, Maharashtra.
17. Professor M.L. Nayak (Retd.), ex-Head of Department, School of Life Sciences, Pandit Ravi Shankar Shukla University, Raipur, Chhattisgarh.
18. Dr. Vinod Bothankar, Professor, Pandit Ravishankar Shukla University, Raipur, Chhattisgarh.
19. Mr. Mohit Sahu, Wetland Expert, Raipur, Chhattisgarh.
20. Member Secretary, Satet Biodiversity Board, Raipur, Chhattisgarh.

Sd/-
10/02/22

Joint Secretary
Government of Chhattisgarh
General Administration Department

CHHATTISGARH STATE WETLAND AUTHORITY**छत्तीसगढ़ राज्य वेटलैण्ड अथॉरिटी**

Aranya Bhavan, North Block, Sector-19, Atal Nagar, Dist.- Raipur (Chhattisgarh)

अरण्य भवन, नॉर्थ ब्लॉक, सेक्टर-19, नवा रायपुर, अटल नगर (छत्तीसगढ़)

Phone & Fax No. 0771- 2512807

Email : cgmsbdb@gmail.com

क्रमांक/जै.वि.बो./वे.लै./०६
प्रति,

रायपुर, दिनांक 18/01/2022

सचिव,

छ.ग.शासन, वन एवं जलवायु परिवर्तन विभाग,
मंत्रालय, महानदी भवन**विषय:-** नवगठित छत्तीसगढ़ वेटलैण्ड अथॉरिटी के कार्यों के संपादन हेतु वन विभाग को नोडल विभाग एवं बजट आवंटन हेतु हेड सृजित करने बाबत।**संदर्भ:-** छत्तीसगढ़ शासन सामान्य प्रशासन विभाग का आदेश क्रमांक F No-9-55/2016/1/5 दिनांक 17.12.2021

विषयांतर्गत छत्तीसगढ़ शासन सामान्य प्रशासन विभाग के उपरोक्त संदर्भित आदेश के द्वारा छत्तीसगढ़ स्टेट वेटलैण्ड अथॉरिटी का पुनर्गठन किया गया है, जिसके अनुसार माननीय मंत्री वन एवं जलवायु परिवर्तन विभाग को अथॉरिटी का चेयरमेन एवं सदस्य सचिव, राज्य बायोडायवर्सिटी बोर्ड को अथॉरिटी का सदस्य सचिव नियुक्त किया गया है।

भारत शासन पर्यावरण वन एवं जलवायु परिवर्तन मंत्रालय द्वारा जारी Guidelines for implementing Wetlands (Conservation and Management) Rules, 2017 के बिन्दु क्रमांक-15 के अनुसार राज्य शासन वेटलैण्ड हेतु एक नोडल विभाग चिन्हांकित करेगा। राज्य शासन की उपरोक्त अधिसूचना से यह स्पष्ट प्रतीत होता है कि वन विभाग वेटलैण्ड के कार्यों हेतु नोडल विभाग होगा किन्तु इस संबंध में स्पष्ट आदेश इस कार्यालय को अप्राप्त है। चूंकि भविष्य में वेटलैण्ड संरक्षण संबंधी कार्यों हेतु एक बजट हेड भी सृजित किया जाना प्रस्तावित है, अतः वेटलैण्ड संबंधी कार्यों हेतु वन एवं जलवायु परिवर्तन विभाग को नोडल विभाग घोषित करने एवं वेटलैण्ड संबंधी कार्यों हेतु एक बजट हेड सृजित करने हेतु आवश्यक कार्यवाही का अनुरोध है।

इस संबंध में लेख है कि नवगठित छत्तीसगढ़ वेटलैण्ड अथॉरिटी में विशेषज्ञ सदस्यों की बैठक दिनांक 10.01.2022 को आयोजित की गई थी ताकि चेयरमेन एवं माननीय मंत्री वन एवं जलवायु परिवर्तन विभाग, छत्तीसगढ़ शासन के समक्ष प्रथम बैठक हेतु तैयारी बाबत एजेण्डा तय किया जा सके। बैठक में सी.जी. कॉस्ट के वैज्ञानिकों के द्वारा वेटलैण्ड के चिन्हांकन हेतु सर्वे बाबत राशि रु. 50.00 लाख का प्रस्ताव भी प्रस्तुत किया गया है। माननीय ए.जी.टी. द्वारा प्रकरण ओ.ए. क्रमांक 351/2019, रजा मुज्ज़फर भट्ट विरुद्ध स्टेट ऑफ जम्मू एण्ड कश्मीर एवं अन्य में भी निर्देशित किया गया है कि राज्य के वेटलैण्ड को चिन्हांकित कर महत्वपूर्ण वेटलैण्ड की स्थिति की जानकारी शीघ्र दी जावे। अतः क्षेत्रीय कार्य भी शीघ्र प्रारंभ किये जाने आवश्यक है। अतः इस हेतु वन विभाग को नोडल विभाग घोषित करने के साथ-साथ क्षेत्रीय कार्यों हेतु बजट हेड सृजित करने बाबत कार्यवाही का अनुरोध है।

संलग्न - उपरोक्तानुसार।

(अरुण कुमार पांडेय)

सदस्य सचिव,

छत्तीसगढ़ राज्य वेटलैण्ड अथॉरिटी,
नवा रायपुर अटल नगर

CHHATTISGARH STATE WETLAND AUTHORITY**Aranya Bhavan, North Block, Sector-19, Naya Raipur Atal Nagar, {Chhattisgarh}**

Phone no. 0771-2512807, Fax no. 0771-2512801

Website: www.cgsbd.in Email: cgmsbdb@gmail.com

No./Jaiv.Viv. Bo./Wetland/06

Raipur, Dated. 18/01/2022

To,

The Secretary
Ministry of Forest and Climate Change
Government of Chhattisgarh
Nava Raipur, Atal Nagar

Sub: Creation of a new budget head for work related to the protection and conservation of wetlands and for declaring Department of Forest & Climate Change as Nodal Department.

Ref: Order no. F. No 9-55/2016/1/5 dated 17.12.2021 of General Administration Department, Govt. of Chhattisgarh.

The Chhattisgarh State Wetland Authority has been re-constituted by the above-referenced order of the General Administration Department, State of Chhattisgarh. Accordingly, the Hon'ble Minister for Forest and Climate Change is the Chairman, and Member Secretary, Chhattisgarh State Biodiversity Board, is the Member Secretary of the State Wetland Authority.

As per point no. 15 of the Guidelines for Implementing Wetlands (Conservation and Management) Rules 2017 issued by the Ministry of Environment, Forest and Climate Change, the Government of India, the State Government will designate a nodal department for the Wetland Authority for the protection and improvement of the wetlands in the State. Therefore, in reference to the state government's order, this office has sent the proposal to declare the forest department as the nodal department for wetland-related works on which the action is under process.

Since a budget head is also proposed to be created for wetland conservation-related works in the future, it is therefore requested to declare Forest and Climate Change Department as the nodal department for wetland-related works and create a separate budget head to carry out the activities required to be undertaken under Wetland Rules and Guidelines issued by Ministry of Environment, Forest and Climate Change.

A Meeting of the expert members of the newly formed Chhattisgarh State Wetland Authority was also held on 10th October 2022 to outline the objectives and set the agenda for the first meeting of the State Wetland Authority to be held in the Chairmanship of Honorable Minister, Department of Forest and Climate Change, Government of Chhattisgarh. In the meeting, the estimated cost for conducting mapping and survey works was also submitted by CG COST, which is to the tune of Rs 50 lakh. The Hon'ble NGT in O.A.No. 351/2019 Raja Muzaffar Bhat Vs. State of J & K & Ors. also directed the compliance of Wetland Rules and Guidelines issued by Ministry of Environment, Forest and Climate Change, Government of India and to prepare an inventory of all the wetlands in the state. Therefore, along with declaring the Forest Department as the nodal department, creating a budget head for other field works is also requested.

Enclosed: As above.

(Arun Kumar Pandey)

Member Secretary

Chhattisgarh State Wetland Authority,

Nava Raipur, Atal Nagar

CHHATTISGARH STATE WETLAND AUTHORITY

(ANNEX-5)

छत्तीसगढ़ राज्य वेटलैण्ड अथॉरिटी

Aranya Bhavan, North Block, Sector-19, Atal Nagar, Dist.- Raipur (Chhattisgarh)

अरण्य भवन, नॉर्थ ब्लॉक, सेक्टर-19, नवा रायपुर, अटल नगर (छत्तीसगढ़)

Phone & Fax No. 0771- 2512807

Email : cgstatewetland@gmail.com

क्रमांक / वेटलैण्ड / 22

रायपुर, दिनांक 04 / 02 / 2022

प्रति,

सचिव,

छत्तीसगढ़ शासन,

वन एवं जलवायु परिवर्तन विभाग,

मंत्रालय, महानदी भवन,

अटल नगर, नवा रायपुर,

विषय:- राज्य के वेटलैण्ड के सर्वेक्षण हेतु छत्तीसगढ़ विज्ञान एवं प्रौद्योगिकी परिषद (Chhattisgarh Council of Science and Technology) की सेवा लेने संबंधी अनुमति बाबत।

- संदर्भ:-
- 1 छत्तीसगढ़ शासन सामान्य प्रशासन विभाग के आदेश क्रमांक FNo-9-55/2016/1/5, दिनांक 17.12.2021 द्वारा छत्तीसगढ़ स्टेट वेटलैण्ड अथॉरिटी का पुनर्गठन।
 - 2 अथॉरिटी के विशेषज्ञ सदस्यों की बैठक दिनांक 10.01.2022 में प्राप्त सुझाव।

विषयांतर्गत लेख है कि छत्तीसगढ़ शासन सामान्य प्रशासन विभाग के आदेश क्रमांक F No-9-55/2016/1/5 दिनांक 17.12.2021 के द्वारा छत्तीसगढ़ स्टेट वेटलैण्ड अथॉरिटी का पुनर्गठन किया गया है। पुनर्गठन आदेश अनुसार अथॉरिटी के अध्यक्ष माननीय मंत्री, वन एवं जलवायु परिवर्तन विभाग, उपाध्यक्ष मुख्य सचिव छत्तीसगढ़ शासन तथा अथॉरिटी का सदस्य सचिव बायोडायवर्सिटी बोर्ड के सदस्य सचिव है। नवगठित वेटलैण्ड अथॉरिटी में 5 सदस्य तकनीकी सदस्य नामांकित किये गये हैं।

छत्तीसगढ़ वेटलैण्ड अथॉरिटी के विशेषज्ञ सदस्यों की बैठक दिनांक 10.01.2022 को आयोजित की गई। बैठक में अथॉरिटी के आगामी कार्ययोजना पर चर्चा की गई। उल्लेखनीय है कि भारत शासन पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय की अधिसूचना दिनांक 26 सितंबर, 2017 के द्वारा आर्द्र भूमि संरक्षण और प्रबंधन नियम 2017 अधिसूचित किये गये हैं, जिसके नियम क्रमांक 4 के अनुसार वेटलैण्ड अथॉरिटी का प्राथमिक कार्य राज्य के सभी आर्द्र भूमियों की सूची तैयार किया जाना है। इसके अतिरिक्त भारत शासन पर्यावरण वन एवं जलवायु परिवर्तन मंत्रालय द्वारा जारी Guidelines for implementing Wetlands (Conservation and Management) Rules, 2017 के बिन्दु क्रमांक 4 (22 से 31) में दिये गये निर्देशों के पालन में राज्य के सभी वेटलैण्ड का निर्धारित स्केल पर मानचित्र तैयार किया जाना है। अथॉरिटी के विशेषज्ञ सदस्यों की बैठक दिनांक 10.01.2022 में यह सुझाव दिया गया कि, चूंकि छत्तीसगढ़ विज्ञान एवं प्रौद्योगिकी परिषद (C.G.COST) राज्य शासन की एक संस्था है व इस कार्य हेतु तकनीकी रूप से सक्षम है अतः यह कार्य C.G.COST के माध्यम से कराया जा सकता है। उल्लेखनीय है कि C.G.COST ने पूर्व में इस संबंध में कार्य किया है। ISRO, अहमदाबाद के माध्यम से तैयार किये गये नेशनल वेटलैण्ड एटलस की जानकारी के अनुसार राज्य में 35534 कुल वेटलैण्ड है, जिसमें से 27823 वेटलैण्ड 2.5 हेक्टेयर से कम हेक्टेयर के हैं। इन वेटलैण्ड का सर्वे एवं चिन्हांकन तथा मैप इत्यादि तैयार करने का कार्य सी.जी.कॉस्ट के माध्यम से किया जाना है, जिस हेतु डायरेक्टर, सी.जी.कॉस्ट जो स्वयं स्टेट वेटलैण्ड अथॉरिटी के मेंबर भी है, के द्वारा राशि रु. 5210000/- का प्रस्ताव तैयार किया गया है।

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अतः वेट लैण्ड कंजरवेशन एवं मेनेजमेंट रूल 2017 के निर्देशों के पालन में राज्य के वेटलैण्ड की इन्वेन्ट्री तैयार करने हेतु यह कार्य सी.जी.कॉस्ट के माध्यम से किये जाये एवं इस हेतु सी.जी.कॉस्ट द्वारा तैयार प्रस्ताव अनुसार राशि दिए जाने हेतु अनुमति जारी करने का अनुरोध है।

उल्लेखनीय है कि उच्च शिक्षा, तकनीकी शिक्षा, जनशक्ति नियोजन, विज्ञान एवं प्रौद्योगिकी विभाग, राज्य शासन की अधिसूचना क्रमांक 2002/एस.एण्ड.टी./2004, दिनांक 12.07.2004 के द्वारा C.G.COST को रिमोट सेंसिंग उपयोगिता (G.I.S.) तथा उपग्रह संचार माध्यम से किए जाने वाले कार्यों हेतु अधिकृत किया गया है। चूंकि Wetland (आर्द्रभूमि) का चिन्हांकन एवं मैपिंग का कार्य G.I.S. तकनीक/उपग्रह संचार माध्यम का उपयोग करते हुए किया जाना है, अतः राज्य शासन की उपरोक्त अधिसूचना के परिप्रेक्ष्य में अनुमति देना चाहेंगे।

संलग्न - उपरोक्तानुसार।

(अरुण कुमार पांडेय)
सदस्य सचिव,
छत्तीसगढ़ राज्य वेटलैण्ड अथॉरिटी,
नवा रायपुर अटल नगर

CHHATTISGARH STATE WETLAND AUTHORITY**छत्तीसगढ़ राज्य वेटलैण्ड अथॉरिटी**

Aranya Bhavan, North Block, Sector-19, Atal Nagar, Dist.- Raipur (Chhattisgarh)

अरण्य भवन, नॉर्थ ब्लॉक, सेक्टर-19, नवा रायपुर, अटल नगर (छत्तीसगढ़)

Phone & Fax No. 0771-2512807

Email : cgmsbdb@gmail.com

क्रमांक/एफ. नं.-215/जै.वि.बो./16.

रायपुर, दिनांक 04/02/2022

प्रति,

अपर प्रधान मुख्य वन संरक्षक

(वित्त/बजट)

नवा रायपुर अटल नगर

विषय-

वेटलैण्ड के संरक्षण एवं संवर्धन संबंधी कार्यों हेतु नवीन बजट मद सृजित करने संबंधी।

संदर्भ-

छत्तीसगढ़ शासन, सामान्य प्रशासन विभाग का आदेश क्रमांक F.No.9-

55/2016/1/5 दिनांक 17.12.2021

विषयान्तर्गत लेख है कि छत्तीसगढ़ शासन, सामान्य प्रशासन विभाग के उपरोक्त संदर्भित आदेश के द्वारा छत्तीसगढ़ राज्य वेटलैण्ड अथॉरिटी का नवगठन किया गया है। जिसके अनुसार अथॉरिटी के चेयरमेन माननीय मंत्री, वन एवं जलवायु परिवर्तन विभाग तथा सदस्य सचिव के रूप में छत्तीसगढ़ राज्य जैवविविधता बोर्ड को सदस्य सचिव के रूप में नामंकित किया गया है। भारत शासन पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय द्वारा जारी "Guidelines for implementing wetlands (Conservation and Management) Rules, 2017 के बिन्दु क्रमांक 15 के अनुसार राज्य शासन वेटलैण्ड हेतु एक नोडल विभाग चिन्हांकित करेगा।" राज्य के वेटलैण्ड के संरक्षण एवं संवर्धन हेतु राज्य शासन एक नोडल विभाग घोषित करेगा राज्य शासन के संदर्भित आदेश के परिपेक्ष्य में वेटलैण्ड संबंधी कार्यों के लिये वन विभाग को नोडल विभाग घोषित करने हेतु प्रस्ताव इस कार्यालय द्वारा प्रेषित किया गया था जिस पर कार्यवाही प्रक्रियाधीन है।

नवगठित छत्तीसगढ़ राज्य वेटलैण्ड अथॉरिटी के विशेषज्ञों की बैठक दिनांक 10.01.2022 में इस बात पर चर्चा एवं सहमति व्यक्त की गई, की वेटलैण्ड रूल्स 2017 के प्रावधानों के पालन में राज्य के सर्वेक्षण कार्य प्रारम्भ किया जाये भविष्य में राज्य के वेटलैण्ड के संरक्षण एवं संवर्धन हेतु राशि की आवश्यकता को देखते हुये बजट का नवीन मद सृजित किया जाना प्रस्तावित है। नवगठित छत्तीसगढ़ राज्य वेटलैण्ड अथॉरिटी के द्वारा राज्य के वेटलैण्ड के सीमांकन, मैपिंग, मैनेजमेंट प्लान तैयारी व उनके क्रियान्वयन हेतु वर्ष 2022-23 में राशि रु. 10.00 करोड के व्यय का अनुमान है।

कृपया उक्त प्रस्ताव को शासन को प्रेषित करने का अनुरोध है।

संलग्न-

उपरोक्तानुसार।

(अरुण कुमार पाण्डेय)

सदस्य सचिव

छत्तीसगढ़ राज्य वेटलैण्ड अथॉरिटी,

नवा रायपुर, अटल नगर

वर्ष 2022-23 के बजट में नवीन मद खोलने हेतु प्रस्तावित योजना

1.	योजना का नाम	:	छत्तीसगढ़ स्टेट वेटलैण्ड अथॉरिटी के द्वारा राज्य के वेटलैण्ड्स का संरक्षण संवर्धन एवं प्रबंधन।
2.	योजना का उद्देश्य	:	राज्य के वेटलैण्ड का चिन्हांकन (Inventory), सीमांकन तथा भारत शासन पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय द्वारा जारी "Guidelines for implementing wetlands (Conservation and Management) Rules, 2017 के द्वारा निर्देशित कार्यों का संपादन
3.	योजना का संक्षिप्त विवरण	:	<p>छत्तीसगढ़ शासन, सामान्य प्रशासन विभाग के आदेश क्रमांक F.No.9-55/2016/1/5 दिनांक 17.12.2021 के द्वारा छत्तीसगढ़ राज्य वेटलैण्ड अथॉरिटी का नवगठन किया गया है। अथॉरिटी के चेयरमेन माननीय मंत्री, वन एवं जलवायु परिवर्तन विभाग, उपाध्यक्ष, मुख्य सचिव, छत्तीसगढ़ शासन तथा अथॉरिटी के सदस्य सचिव के रूप में छत्तीसगढ़ राज्य जैवविविधता बोर्ड के सदस्य सचिव को नामांकित किया गया है। भारत शासन पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय द्वारा जारी "Guidelines for implementing wetlands (Conservation and Management) Rules, 2017 के बिन्दु क्रमांक 15 के अनुसार राज्य शासन वेटलैण्ड हेतु एक नोडल विभाग चिन्हांकित करेगा।" राज्य के वेटलैण्ड के संरक्षण, संवर्धन एवं प्रबंधन हेतु राज्य शासन एक नोडल विभाग घोषित करेगा राज्य शासन के संदर्भित आदेश के परिप्रेक्ष्य में वेटलैण्ड संबंधी कार्यों के लिये वन विभाग को नोडल विभाग घोषित करने हेतु प्रस्ताव इस कार्यालय द्वारा प्रेषित किया गया था जिस पर कार्यवाही प्रक्रियाधीन है।</p> <p>नवगठित छत्तीसगढ़ राज्य वेटलैण्ड अथॉरिटी के विशेषज्ञों की बैठक दिनांक 10.01.2022 में इस बात पर चर्चा एवं सहमति व्यक्त की गई, की वेटलैण्ड रूल्स 2017 के प्रावधानों के पालन में राज्य के वेटलैण्ड का सर्वेक्षण कार्य प्रारम्भ किया जाये तथा भविष्य में राज्य के वेटलैण्ड के संरक्षण एवं संवर्धन हेतु राशि की आवश्यकता को देखते हुये बजट का नवीन मद सृजित करने हेतु वर्ष 2022-23 में राशि रू. 10.00 करोड की आवश्यकता होगी।</p>
4.	योजना का क्षेत्र	:	समस्त छत्तीसगढ़ राज्य
5.	योजना लागत	:	वर्ष 2022-23 हेतु आवश्यक राशि रू. 10.00 करोड
6.	वित्तीय स्रोत	:	यह योजना आयोजना मद के मांग संख्या 10-2406 वानिकी और वन्य जीवन सामान्य - (.....) <u>वेटलैण्ड अथॉरिटी के कार्य अंतर्गत उद्देश्य शीर्ष #14- सहायक अनुदान 012 अन्य अनुदान में राशि रू. 10 करोड प्रावधान किया जाना प्रस्तावित है।</u>

1021

7.	योजना के लाभ	: राज्य के वेटलैण्ड पारिस्थितिकीय एवं पर्यावरण संतुलन में अपना एक महत्वपूर्ण योगदान अदा करते हैं साथ ही ये वेटलैण्ड विविध प्रकार के वानस्पतिक एवं जैवविविधता के पोषक एवं संरक्षक भी हैं। योजना के क्रियान्वयन से राज्य के वेटलैण्ड राज्य में Ecological Balance Water refuel improvement तथा जैवविविधता के संरक्षण में अपनी प्रभावी भूमिका अदा करेंगे, जिससे इन वेटलैण्ड्स में स्थानीय तथा विदेशी प्रवासी पक्षियों का संरक्षण भी हो सकेगा तथा कई वेटलैण्ड इकोटूरिज्म के दृष्टिकोण से भी तथा पर्यावरण के प्रति जागरूकता (Awareness) के दृष्टिकोण से वाटर संरक्षण (Water Conservation) हेतु लाभकारी सिद्ध होंगे।
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(अरुण कुमार पाण्डेय)
सदस्य सचिव
छत्तीसगढ़ राज्य वेटलैण्ड अथॉरिटी,
नवा रायपुर, अटल नगर

10 Plan

लेखा शीर्ष (2406) भांग संख्या - 10 वन

नवीन प्रस्ताव

(आंकड़े हजार रुपये में)

विभागीय लेखा वर्ष 2020-21	बजट अनुमान वर्ष 2021-22	12 माह के वार्षिक आंकड़े			पुनरीक्षित अनुमान वर्ष 2021-22		शीर्ष	बजट अनुमान वर्ष 2022-23		संदर्भ क्रमांक
		8 माह वर्ष 2020-21	4 माह वर्ष 2021-22	योग	पुनरीक्षित अनुमादित	अभियुक्त		प्रस्तावित	अनुमादित	
							10-2406-वेटलैण्ड अर्थॉरिटी के गठन			
							#14-सहायक अनुदान	10.00 Cr.		
							012-अन्य अनुदान			
							योग योजना (.....)	10.00 Cr.		

सदस्य सचिव

छत्तीसगढ़ राज्य वेटलैण्ड अर्थॉरिटी
नवा रामपुर अटल नगर

1023

CHHATTISGARH STATE WETLAND AUTHORITY

Aranya Bhavan, North Block, Sector-19, Naya Raipur Atal Nagar, {Chhattisgarh}

Phone no. 0771-2512807, Fax no.0771-2512801
Website:www.cgsbd.inEmail-cgmsbdb@gmail.com

No./Jaiv.Viv. Bo./16

Raipur,Dated 04/02/2022

To,

APCCF
(Finance/ Budget)
Nava Raipur, Atal Nagar

Sub: Creation of a new budget head for work related to the protection and conservation of wetlands.
Ref: Order no. F. No 9-55/2016/1/5 dated 17.12.2021 of General Administration Department, Govt. of Chhattisgarh.

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The Chhattisgarh State Wetland Authority has been re-constituted by the above-referenced order of the General Administration Department, State of Chhattisgarh. Accordingly, the Hon'ble Minister for Forest and Climate Change is the Chairman, and Member Secretary, Chhattisgarh State Biodiversity Board, is the Member Secretary of the State Wetland Authority. As per point no. 15 of the Guidelines for Implementing Wetlands (Conservation and Management) Rules 2017 issued by the Ministry of Environment, Forest and Climate Change, the Government of India, the State Government will designate a nodal department for the Wetland Authority for the protection and improvement of the state's wetlands. Therefore, in reference to the state government's order, this office sent the proposal to declare the forest department as the nodal department for wetland-related works on which the action is under process.

In the meeting of experts of Chhattisgarh State Wetland Authority dated 10.01. 2022, members discussed and agreed to start the survey work of the wetlands in compliance with Wetland Rules 2017. Furthermore, given the need for funds to conserve and promote the state's wetlands in the future, a new budget head needs to be created.

The rough estimate for inventorization, demarcation, mapping, preparation of management plan of wetlands of the state by the newly formed Chhattisgarh State Wetland Authority for the year 2022-23 is to the tune of Rs. 10 crores.

It's a Kind request to send the said proposal to the government.

Enc: As above.

(Arun Kumar Pandey)
Member Secretary
Chhattisgarh State Wetland Authority,
Nava Raipur, Atal Nagar

Proposal to create a new head under the existing budget for 2022-23.

1.	Name of Plan	:	Protection, Promotion, and Management of the state's wetlands by Chhattisgarh State Wetland Authority.
2.	The objective of the Plan	:	Inventorization, Demarcation, Mapping of wetlands, and all other works as given in Guidelines for implementing Wetlands (Conservation and Management) Rules,2017 issued by MoEF&CC.
3.	Brief description of the plan	:	<p>The Chhattisgarh State Wetland Authority has been re-constituted as per order no. F No-9-55/2016/1/5 dated 17.12.2021 issued by General Administration Department of State of Chhattisgarh with Minister for Forest and Climate Change as its Chairperson, Chief Secretary of the state as its Vice Chairman, 12 Ex-officio members, five technical members, and the Member Secretary of the State Biodiversity Board nominated as the Member Secretary of the State Wetland Authority.</p> <p>As per point no. 15 of the Guidelines for Implementing Wetlands (Conservation and Management) Rules 2017 issued by the Ministry of Environment, Forest and Climate Change, the Government of India, the State Government will designate a nodal department for the Wetland Authority for the protection and improvement of the state's wetlands. In reference to the state government's order, this office sent the proposal to declare the forest department as the nodal department for wetland-related works on which the action is under process.</p> <p>In the meeting of experts of Chhattisgarh State Wetland Authority dated 10.01. 2022, members discussed and agreed to start the survey work of the wetlands in compliance with Wetland Rules 2017. Furthermore, given the need for funds to conserve and promote the state's wetlands in the future, a new budget head needs to be created.</p> <p>The rough estimate for inventorization, demarcation, mapping, preparation of management plan of wetlands of the state by the newly formed Chhattisgarh State Wetland Authority for the year 2022-23 is to the tune of Rs. 10 crores.</p>
4.	Jurisdiction of work	:	Whole Chhattisgarh.
5.	Plan Estimate	:	Rs. 10 crores for the year 2022-2023.
6.	Source of Finance	:	10-2406 forest and wildlife (.....) Works of Wetland Authority #14- subsidiary grant 012 other grants in amount Rs. 10 crores Provision is proposed to be made.

7.	Plan Benefits	: Wetlands are unique, productive ecosystems where terrestrial and aquatic habitats meet and play a critical role in maintaining the ecosystem and support a wide range of biodiversity. Wetlands are the primary habitat for most waterbirds and crucial habitat for migratory species. In addition, wetlands provide multiple ecosystem services like water purification groundwater replenishment, and wetlands have high recreational, historical, scientific, and cultural value. The plan will also generate the wetland eco-tourism and help promote environmental awareness related to water conservation in the state. Wetlands are also important from the Ramsar convention point of view to which India is a signatory.
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(Arun Kumar Pandey)

Member Secretary

Chhattisgarh State Wetland Authority,
Nava Raipur, Atal Nagar

10 Plan

लेखा शीर्ष (2406) मांग संख्या - 10 वन

नवीन प्रस्ताव

(आंकड़े हजार रुपये में)

वित्तीय लेखा वर्ष 2020-21	बजट अनुमान वर्ष 2021-22	12 माह के वास्तविक आंकड़े		योग	पुनर्शिक्षित अनुमान वर्ष 2021-22		शीर्ष	बजट अनुमान वर्ष 2022-23		संदर्भ क्रमांक
		8 माह वर्ष 2020-21	4 माह वर्ष 2021-22		पुनर्शिक्षित अनुमादित	अनुमादित				
							10-2406-वैटलैण्ड अर्थारिटी के गठन			
							#14-सहायक अनुदान	10.00 Cr.		
							012-अन्य अनुदान			
							योग योजना (.....)	10.00 Cr.		

सदस्य सचिव

करीमगढ़ राज्य वैटलैण्ड अर्थारिटी
नवा रायपुर अटल नगर